

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-11-2022

Date : 30.11.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applica nt	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	10863 2/202 2	30.11 .2022	WP (C))- 446/ 2017	SANJAY KUMAR SAHU	C.O	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No -)
2	10863 3/202 2	30.11 .2022	BLAP L- 4198 /202 2	A K SWAIN	GEN ERA L		Order Dtd. 2022-10-21			(S ea t No -)
3	10863 4/202 2	30.11 .2022	WP (C))- 446/ 2017	J. PRADHAN	C.O	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No -)
4	10863 5/202 2	30.11 .2022	CRLM P- 2160 /202 2	CHANDRAK ANTA SABAT	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
5	10863 6/202 2	30.11 .2022	SA- 76/2 000	H K MOHANTA	GEN ERA L		Order Dtd. 2019-10-23			(S ea t No -)
6	10863 7/202 2	30.11 .2022	WP (C))- 2637 2/20 22	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2022-10-19			(S ea t No -)
7	10863 8/202 2	30.11 .2022	MATA - 64/2 018	S K BEHERA	GEN ERA L		PetitionEntire Order,		FIRS T APPE AL	(S ea t No -)

										3)
8	10863 9/202 2	30.11 .2022	WP (C))- 5406 /201 8	S PANDA	GEN ERA L		Entire Order		WRIT BRAN CH-8	(S ea t No - 40)
9	10864 0/202 2	30.11 .2022	WP (C))- 6420 /201 7	B.R. SENAPATI	GEN ERA L		Order Dtd. 2022-11-24			(S ea t No - 40)
10	10864 1/202 2	30.11 .2022	CRIM C- 3317 /202 2	A DAS	GEN ERA L		Affidavit			(S ea t No - 40)
11	10864 2/202 2	30.11 .2022	ABLA PL- 1370 7/20 20	A K MISHRA	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 40)
12	10864 3/202 2	30.11 .2022	WP (C))- 1453 3/20 15	M BEHERA	GEN ERA L		Order Dtd. 2015-08-21		WRIT BRAN CH-4	(S ea t No - 46)
13	10864 4/202 2	30.11 .2022	WP (C))- 1929 3/20 13	J K MISHRA	GEN ERA L		Order Dtd. 2022-11-24			(S ea t No - 46)
14	10864 5/202 2	30.11 .2022	WP (C))- 2140 6/20 16	P K ROUTRAY	GEN ERA L		Order Dtd. 2022-09-08			(S ea t No - 46)
15	10864 6/202 2	30.11 .2022	CONT C- 4225	L K NAYAK	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No - 46)

			/2022							No-46)
16	108647/2022	30.11.2022	WP (C)-13118/2005	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No-46)
17	108648/2022	30.11.2022	WA-96/2016	S.C.ROUT RAY	GENERAL		Order Dtd. 2022-09-06			(Seat No-46)
18	108649/2022	30.11.2022	MACA-50/2014	A K BARIK	GENERAL		Order Dtd. 2022-10-21			(Seat No-46)
19	108650/2022	30.11.2022	WP (C)-12331/2008	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No-46)
20	108651/2022	30.11.2022	RSA-214/2008	J D MUDULI	GENERAL		Entire Order		SECOND APPEAL	(Seat No-2)
21	108652/2022	30.11.2022	RSA-113/2021	S MOHARANA	GENERAL		Petition			(Seat No-2)
22	108653/2022	30.11.2022	WP (C)-25918/2022	G S MOHANTY	GENERAL		Order Dtd. 2022-11-22		WRIT BRANCH-2	(Seat No-8)
23	108654/2022	30.11.2022	WP (C)-2331	P K NAYAK	GENERAL		Petition	PETITION COPY	WRIT BRANCH-8	(Seat

			2/20 10					IF IA 13586 /2020 , 11179 /2022 , 11180 /2020		No - 40)
2 4	10865 5/202 2	30.11 .2022	WP (C) - 1765 9/20 16	SPANDAN MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No - 40)
2 5	10865 6/202 2	30.11 .2022	WP (C) - 1765 8/20 16	SPANDAN MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No - 40)
2 6	10865 7/202 2	30.11 .2022	WP (C) - 2183 1/20 16	R K SAHU	GEN ERA L			UCC OF REJEC TION OF CERTI FIED COPY	WRIT BRAN CH-4	(S ea t No - 19)
2 7	10865 8/202 2	30.11 .2022	WP (C) - 1765 8/20 16	SAMIR BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No - 19)
2 8	10865 9/202 2	30.11 .2022	WP (C) - 1659 1/20 09	L K NAYAK	GEN ERA L		Order Dtd. 2021-04-23		WRIT BRAN CH-3	(S ea t No - 12)
2 9	10866 0/202 2	30.11 .2022	WP (C) - 1765 8/20 16	SANJAY KUMAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No - 12)
3	10866	30.11	ABLA	SUVENDU	C.O	COUR	Order Dtd. 2022-12-15		CRMI	(S

0	1/2022	.2022	PL-14530/2022	BARIK	.	T NO. 2			NAL MISC - 2 (BAIL-2)	eat No - 10)
31	108662/2022	30.11.2022	WP (C) - 9329/2008	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No - 10)
32	108663/2022	30.11.2022	MATA - 64/2022	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-11-29			(Seat No - 10)
33	108664/2022	30.11.2022	WP (C) - 9329/2008	J. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No - 10)
34	108665/2022	30.11.2022	WP (C) - 14485/2008	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No - 10)
35	108666/2022	30.11.2022	MATA - 101/2019	B N DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28		FIRST APPEAL	(Seat No - 4)
36	108667/2022	30.11.2022	WP (C) - 10534/2017	JYOTI RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2022-11-25		WRIT BRANCH-7	(Seat No - 10)
37	108668/2022	30.11.2022	WPCR L- 104/2022	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-11-23			(Seat No - 10)

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38	108669/2022	30.11.2022	WP (C)- 1340 4/20 22	DR. PURUS OTTAM CHULI	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-29			(Seat No- 10)
39	108670/2022	30.11.2022	WP (C)- 3179 7/20 22	A K PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No- 10)
40	108671/2022	30.11.2022	WP (C)- 1389 7/20 17	S. D. ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-29			(Seat No- 10)
41	108672/2022	30.11.2022	WP (C)- 3203 5/20 22	JAYADEBA BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No- 10)
42	108673/2022	30.11.2022	WP (C)- 3179 4/20 22	A K PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No- 10)
43	108674/2022	30.11.2022	WP (C)- 3159 9/20 22	DEBENDRA BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No- 10)
44	108675/2022	30.11.2022	WP (C)- 3179 5/20 22	A K PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No- 10)
45	108676/2022	30.11.2022	WP (C)- 3179	A K PANDA	C.O .	COURT NO.	Order Dtd. 2022-11-28			(Seat No- 10)

			9/20 22			3 OLD			No - 10)
4 6	10867 7/202 2	30.11 .2022	WP (C) - 3160 0/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
4 7	10867 8/202 2	30.11 .2022	WP (C) - 3144 5/20 22	A K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
4 8	10867 9/202 2	30.11 .2022	WP (C) - 3160 5/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
4 9	10868 0/202 2	30.11 .2022	CONT C- 7080 /202 2	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25		(S ea t No - 10)
5 0	10868 1/202 2	30.11 .2022	WP (C) - 3160 7/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
5 1	10868 2/202 2	30.11 .2022	CONT C- 5584 /202 2	M R SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25		(S ea t No - 10)
5 2	10868 3/202 2	30.11 .2022	CONT C- 3847 /202 2	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25		(S ea t No - 10)

53	10868 4/2022	30.11 .2022	CONT C- 3886 /2022	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
54	10868 5/2022	30.11 .2022	CONT C- 3857 /2022	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
55	10868 6/2022	30.11 .2022	WP (C) - 3159 6/2022	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
56	10868 7/2022	30.11 .2022	CONT C- 3874 /2022	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
57	10868 8/2022	30.11 .2022	CONT C- 3852 /2022	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
58	10868 9/2022	30.11 .2022	WP (C) - 3120 9/2022	S.SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
59	10869 0/2022	30.11 .2022	CONT C- 3854 /2022	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
60	10869 1/2022	30.11 .2022	WP (C) - 3188 5/20	S. SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No)

			22							-10)
61	10869 2/2022	30.11 .2022	WP (C))- 3161 6/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
62	10869 3/2022	30.11 .2022	CONT C- 3875 /202 2	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
63	10869 4/2022	30.11 .2022	WP (C))- 3188 7/20 22	S. SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 10)
64	10869 5/2022	30.11 .2022	CONT C- 3879 /202 2	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
65	10869 6/2022	30.11 .2022	WP (C))- 3161 7/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
66	10869 7/2022	30.11 .2022	CONT C- 3881 /202 2	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
67	10869 8/2022	30.11 .2022	CONT C- 3882 /202 2	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 10)
6	10869	30.11	WP (C	S. SAMAL	C.O	COUR	Order Dtd. 2022-11-28			(S

8	9/2022	.2022)-3188 9/2022		.	T NO. 6				eat No - 10)
69	10870 0/2022	30.11 .2022	WP (C))- 2480 0/2022	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S eat No - 10)
70	10870 1/2022	30.11 .2022	WP (C))- 3143 0/2022	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S eat No - 10)
71	10870 2/2022	30.11 .2022	WP (C))- 2481 1/2022	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S eat No - 10)
72	10870 3/2022	30.11 .2022	WP (C))- 3113 4/2022	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S eat No - 10)
73	10870 4/2022	30.11 .2022	WP (C))- 3079 3/2022	C R NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S eat No - 10)
74	10870 5/2022	30.11 .2022	WP (C))- 1601 6/2022	PRADIPTA KUMAR PATTANAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S eat No - 10)
75	10870 6/2022	30.11 .2022	WP (C))- 3184 4/2022	JAYADEBA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S eat No - 10)

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76	108707/2022	30.11.2022	WP (C)- 3178 3/2022	H K MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
77	108708/2022	30.11.2022	WP (C)- 3068 7/2022	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
78	108709/2022	30.11.2022	WP (C)- 3150 8/2022	B N MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
79	108710/2022	30.11.2022	WP (C)- 3072 6/2022	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
80	108711/2022	30.11.2022	WP (C)- 3189 0/2022	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
81	108712/2022	30.11.2022	WP (C)- 3167 0/2022	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
82	108713/2022	30.11.2022	WP (C)- 3146 4/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 10)
83	108714/2022	30.11.2022	WP (C)-	K C SAHOO	C.O.	COURT	Order Dtd. 2022-11-28			(Seat

	2		3159 4/20 22			NO. 3 OLD				t No - 10)
8 4	10871 5/202 2	30.11 .2022	WP (C) - 3146 6/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 10)
8 5	10871 6/202 2	30.11 .2022	WP (C) - 3178 1/20 22	M K NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
8 6	10871 7/202 2	30.11 .2022	WP (C) - 3146 8/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 10)
8 7	10871 8/202 2	30.11 .2022	WP (C) - 3176 1/20 22	S K DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
8 8	10871 9/202 2	30.11 .2022	WP (C) - 3146 9/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 10)
8 9	10872 0/202 2	30.11 .2022	WP (C) - 3184 5/20 22	JAYADEBA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
9 0	10872 1/202 2	30.11 .2022	WP (C) - 3125 8/20 22	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28			(S ea t No - 10)

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91	10872 2/2022	30.11 .2022	WP (C))- 3147 4/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 10)
92	10872 3/2022	30.11 .2022	WP (C))- 3147 5/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 10)
93	10872 4/2022	30.11 .2022	WP (C))- 3188 4/20 22	SHARMIST HA SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
94	10872 5/2022	30.11 .2022	WP (C))- 3161 5/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
95	10872 6/2022	30.11 .2022	WP (C))- 3148 3/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 10)
96	10872 7/2022	30.11 .2022	WP (C))- 3119 9/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
97	10872 8/2022	30.11 .2022	WP (C))- 3186 1/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10)
98	10872 9/2022	30.11 .2022	WP (C))- 3187	S. SAMAL	C.O .	COUR T NO.	Order Dtd. 2022-11-28			(S ea t

			3/20 22			3 OLD			No - 10)
9 9	10873 0/202 2	30.11 .2022	ABLA PL- 1397 7/20 22	BISHNU PRIYA PANI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28		(S ea t No - 10)
1 0 0	10873 1/202 2	30.11 .2022	WP (C) - 3120 5/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
1 0 1	10873 2/202 2	30.11 .2022	WP (C) - 3144 0/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
1 0 2	10873 3/202 2	30.11 .2022	ABLA PL- 1401 7/20 22	KESHAB PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28		(S ea t No - 10)
1 0 3	10873 4/202 2	30.11 .2022	WP (C) - 3144 4/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)
1 0 4	10873 5/202 2	30.11 .2022	ABLA PL- 1403 3/20 22	K.C. TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28		(S ea t No - 10)
1 0 5	10873 6/202 2	30.11 .2022	WP (C) - 3160 9/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28		(S ea t No - 10)

106	108737/2022	30.11.2022	ABLA PL-14076/2022	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
107	108738/2022	30.11.2022	WP (C) - 31608/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
108	108739/2022	30.11.2022	ABLA PL-14077/2022	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
109	108740/2022	30.11.2022	ABLA PL-14090/2022	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
110	108741/2022	30.11.2022	WP (C) - 31601/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
111	108742/2022	30.11.2022	ABLA PL-14188/2022	S K PARIDA	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
112	108743/2022	30.11.2022	WP (C) - 31462/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 10)
113	108744/2022	30.11.2022	ABLA PL-14200/2022	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)

			22							-10)
114	108745/2022	30.11.2022	WP (C)-31433/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 10)
115	108746/2022	30.11.2022	ABLA PL-14233/2022	B PANDA	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
116	108747/2022	30.11.2022	ABLA PL-14237/2022	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
117	108748/2022	30.11.2022	ABLA PL-14309/2022	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
118	108749/2022	30.11.2022	WP (C)-31854/2022	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 10)
119	108750/2022	30.11.2022	ABLA PL-14474/2022	RABI SAMAL	C.O.	COURT NO. 2	Order Dtd. 2022-11-28	CRIMINAL MISC - 1 (BAIL-1)		(Seat No - 4)
120	108751/2022	30.11.2022	WP (C)-31852/2022	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 4)
122	108752/2022	30.11.2022	ABLA PL-	A K MOHANTY	C.O.	COURT	Order Dtd. 2022-11-28			(Seat

1	2		1453 1/20 22			NO. 2				t No - 4)
1 2 2	10875 3/202 2	30.11 .2022	WP (C))- 3184 9/20 22	S. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 4)
1 2 3	10875 4/202 2	30.11 .2022	ABLA PL- 1455 0/20 22	A.PATTAN AIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 4)
1 2 4	10875 5/202 2	30.11 .2022	ABLA PL- 1458 1/20 22	M MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 4)
1 2 5	10875 6/202 2	30.11 .2022	WP (C))- 3185 7/20 22	S. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 4)
1 2 6	10875 7/202 2	30.11 .2022	WP (C))- 3185 9/20 22	S. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 4)
1 2 7	10875 8/202 2	30.11 .2022	WP (C))- 3025 2/20 22	S. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 4)
1 2 8	10875 9/202 2	30.11 .2022	WP (C))- 3184 7/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 2 9	10876 0/202 2	30.11 .2022	WP (C))- 3187 0/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1	10876	30.11	WP (C	R DAS	C.O	CHIE	Order Dtd. 2022-11-28			(S

30	1/2022	.2022)-14456/2020		.	F JUSTICE'S COURT				eat No-4)
131	108762/2022	30.11.2022	WP(C)-31869/2022	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No-4)
132	108763/2022	30.11.2022	WA-186/2018	ASHOK KUMAR RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-17			(Seat No-4)
133	108764/2022	30.11.2022	WA-486/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-24			(Seat No-4)
134	108765/2022	30.11.2022	WA-186/2018	ASHOK KUMAR RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-17			(Seat No-4)
135	108766/2022	30.11.2022	WP(C)-31606/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No-4)
136	108767/2022	30.11.2022	WA-486/2018	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-24			(Seat No-4)
137	108768/2022	30.11.2022	WA-486/2018	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-24			(Seat No-4)
138	108769/2022	30.11.2022	WP(C)-	S. SAMAL	C.O.	COURT	Order Dtd. 2022-11-28			(Seat

8	2		3120 6/20 22			NO. 3 OLD				t No - 4)
1 3 9	10877 0/202 2	30.11 .2022	WP (C))- 3146 7/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 0	10877 1/202 2	30.11 .2022	WA- 533/ 2016	D BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 1	10877 2/202 2	30.11 .2022	WP (C))- 3144 7/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 2	10877 3/202 2	30.11 .2022	WA- 533/ 2016	M D BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 3	10877 4/202 2	30.11 .2022	WA- 534/ 2016	M D BISWAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 4	10877 5/202 2	30.11 .2022	WP (C))- 3144 1/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 5	10877 6/202 2	30.11 .2022	WA- 186/ 2018	N. C. SINHA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 4)
1 4 6	10877 7/202 2	30.11 .2022	WP (C))- 3160 2/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)

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1 4 7	10877 8/202 2	30.11 .2022	WA- 187/ 2018	ASHOK KUMAR RANA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 4)
1 4 8	10877 9/202 2	30.11 .2022	WP (C) - 3160 3/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 4 9	10878 0/202 2	30.11 .2022	WA- 187/ 2018	N. C. SINHA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 4)
1 5 0	10878 1/202 2	30.11 .2022	WP (C) - 1175 0/20 19	SARAT SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 5 1	10878 2/202 2	30.11 .2022	WP (C) - 3187 1/20 22	S. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 5 2	10878 3/202 2	30.11 .2022	WP (C) - 1175 0/20 19	R K MOHAPATR A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 5 3	10878 4/202 2	30.11 .2022	WA- 187/ 2018	ASHOK KUMAR RANA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 4)
1 5 4	10878 5/202 2	30.11 .2022	WP (C) - 3186 5/20	S. SAMAL	C.O .	CHIE F JUST ICE'	Order Dtd. 2022-11-28			(S ea t No

			22			S COUR T				- 4)
1 5 5	10878 6/202 2	30.11 .2022	WP (C) - 2830 2/20 20	SARAT SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 5 6	10878 7/202 2	30.11 .2022	WP (C) - 3186 8/20 22	S. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 5 7	10878 8/202 2	30.11 .2022	WP (C) - 2830 2/20 20	R K MOHAPATR A	C.O .	CHIE F JUST ICE' S COUR T	Judgement Dtd. 2022-11- 28			(S ea t No - 4)
1 5 8	10878 9/202 2	30.11 .2022	WP (C) - 3159 7/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 5 9	10879 0/202 2	30.11 .2022	WP (C) - 3160 4/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 6 0	10879 1/202 2	30.11 .2022	BLAP L- 9985 /202 2	A. K. BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-10-28			(S ea t No - 4)
1 6 1	10879 2/202 2	30.11 .2022	WP (C) - 3156 8/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)
1 6 2	10879 3/202 2	30.11 .2022	WP (C) - 3159 8/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 4)

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1 6 3	10879 4/202 2	30.11 .2022	WA- 284/ 2019	A K NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-24			(S ea t No - 4)
1 6 4	10879 5/202 2	30.11 .2022	WA- 306/ 2019	A K NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-24			(S ea t No - 4)
1 6 5	10879 6/202 2	30.11 .2022	WP (C) - 8283 /201 9	SARAT SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 6 6	10879 7/202 2	30.11 .2022	WP (C) - 1257 4/20 19	D K SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 6 7	10879 8/202 2	30.11 .2022	WP (C) - 1257 4/20 19	P K JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 6 8	10879 9/202 2	30.11 .2022	WP (C) - 6909 /201 9	SARAT SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 4)
1 6 9	10880 0/202 2	30.11 .2022	WP (C) - 2933 5/20 13	B K PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-25	WRIT BRAN CH-1		(S ea t No - 4)
1 7 0	10880 1/202 2	30.11 .2022	MA- 307/ 2002	B R SENPATI	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-11-25			(S ea t No - 4)

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171	108802/2022	30.11.2022	WP (C)-6089/2019	SARAT SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No-4)
172	108803/2022	30.11.2022	WP (C)-7132/2019	D K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No-4)
173	108804/2022	30.11.2022	WP (C)-7132/2019	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No-4)
174	108805/2022	30.11.2022	WP (C)-38657/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No-4)
175	108806/2022	30.11.2022	OJC-1838/1998	M ROUT	GENERAL		Order Dtd. 1998-08-25Petition,Annexure,			(Seat No-4)
176	108807/2022	30.11.2022	WP (C)-38656/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No-4)
177	108808/2022	30.11.2022	WP (C)-38752/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No-4)
178	108809/2022	30.11.2022	WA-112/2016	P K PATRI	C.O.	COURT NO. 9	Order Dtd. 2022-11-28			(Seat No-4)

179	108810/2022	30.11.2022	WP (C)-38743/2020	S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 4)
180	108811/2022	30.11.2022	WA-112/2016	M NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-11-28			(Seat No - 4)
181	108812/2022	30.11.2022	WP (C)-16710/2022	S. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-28			(Seat No - 4)
182	108813/2022	30.11.2022	WP (C)-34400/2021	S J NANDA	C.O.	COURT NO. 1	Order Dtd. 2022-11-25			(Seat No - 4)
183	108814/2022	30.11.2022	WP (C)-34400/2021	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-11-25			(Seat No - 4)
184	108815/2022	30.11.2022	WP (C)-16709/2022	S. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-28			(Seat No - 4)
185	108816/2022	30.11.2022	WP (C)-38666/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 4)
186	108817/2022	30.11.2022	WP (C)-31294/2022	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No - 4)
187	108818/2022	30.11.2022	WP (C)-38664/20	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 4)

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1888	108819/2022	30.11.2022	WP(C)-28467/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
1889	108820/2022	30.11.2022	WP(C)-28478/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
190	108821/2022	30.11.2022	WP(C)-29214/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
191	108822/2022	30.11.2022	WP(C)-28480/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
192	108823/2022	30.11.2022	WP(C)-38653/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No-104)
193	108824/2022	30.11.2022	WP(C)-31692/2022	P K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No-104)
194	108825/2022	30.11.2022	WP(C)-31418/2022	M K MOHANTY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-11-28			(Seat No-

						COURT			104)
195	108826/2022	30.11.2022	WP (C)-38652/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28		(Seat No - 104)
196	108827/2022	30.11.2022	WP (C)-31688/2022	P K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		(Seat No - 104)
197	108828/2022	30.11.2022	WP (C)-9350/2016	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		(Seat No - 104)
198	108829/2022	30.11.2022	WP (C)-9352/2016	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		(Seat No - 104)
199	108830/2022	30.11.2022	WP (C)-9354/2016	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28		(Seat No - 104)
200	108831/2022	30.11.2022	WP (C)-17010/2016	P N NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-28		(Seat No - 104)
201	108832/2022	30.11.2022	WP (C)-9840/2019	UDAY KUMAR	C.O.	COURT NO. 3	Order Dtd. 2022-11-28		(Seat No - 104)
20	108833/2022	30.11.2022	WP (C)-	SARADA NAYAK	C.O.	COURT	Order Dtd. 2022-11-28		(Seat

2	2		9840 /201 9			NO. 3				t No - 10 4)
2	10883 04/202 32	30.11 .2022	WP (C) - 9840 /201 9	R K MOHAPATR A	C.O .	COUR T NO. 3	Order Dtd. 2022-11-28			(S ea t No - 10 4)
2	10883 05/202 42	30.11 .2022	WP (C) - 8204 /202 2	R K BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-28			(S ea t No - 10 4)
2	10883 06/202 52	30.11 .2022	WP (C) - 1673 3/20 22	S. SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 10 4)
2	10883 07/202 62	30.11 .2022	WP (C) - 1168 5/20 16	M/S.S.K. BHANJI ADE O	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
2	10883 08/202 72	30.11 .2022	WP (C) - 2923 8/20 22	P N NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2	10883 09/202 82	30.11 .2022	WP (C) - 3865 9/20 20	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2	10884 00/202 92	30.11 .2022	WP (C) - 3074 5/20 22	A MOHANTY	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-11-28			(S ea t No - 10 9)

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210	108841/2022	30.11.2022	WP (C)-9356/2016	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-28			(Seat No - 109)
211	108842/2022	30.11.2022	WP (C)-38660/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 109)
212	108843/2022	30.11.2022	WP (C)-38662/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 109)
213	108844/2022	30.11.2022	WP (C)-38670/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 109)
214	108845/2022	30.11.2022	WP (C)-38651/2020	S. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No - 109)
215	108846/2022	30.11.2022	WP (C)-38668/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 109)
216	108847/2022	30.11.2022	WP (C)-38673/2020	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-28			(Seat No - 109)
218	108848/2022	30.11.2022	WP (C)-	S. SAMAL	C.O.	COURT	Order Dtd. 2022-11-28			(Seat

7	2		3867 1/20 20			NO. 11				t No - 10 9)
2 1 8	10884 9/202 2	30.11 .2022	WP (C) - 3867 5/20 20	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2 1 9	10885 0/202 2	30.11 .2022	WP (C) - 3867 6/20 20	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2 2 0	10885 1/202 2	30.11 .2022	WP (C) - 3873 1/20 20	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2 2 1	10885 2/202 2	30.11 .2022	WP (C) - 3873 5/20 20	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2 2 2	10885 3/202 2	30.11 .2022	WP (C) - 3874 0/20 20	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 10 9)
2 2 3	10885 4/202 2	30.11 .2022	CRLM C- 513/ 2017	PRASANTA KUMAR PATRI	C.O .	COUR T NO. 11	Order Dtd. 2022-11-25			(S ea t No - 10 9)
2 2 4	10885 5/202 2	30.11 .2022	RPFA M- 215/ 2019	MANOJ KUMAR PANI	C.O .	COUR T NO. 5	Order Dtd. 2022-11-28			(S ea t No - 10 9)

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2 2 5	10885 6/202 2	30.11 .2022	RPFA M- 313/ 2022	RABI SAMAL	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29			(S ea t No - 10 9)
2 2 6	10885 7/202 2	30.11 .2022	RPFA M- 315/ 2022	K. C. PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29			(S ea t No - 10 9)
2 2 7	10885 8/202 2	30.11 .2022	CMP- 1030 /202 2	RABI SAMAL	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29			(S ea t No - 10 9)
2 2 8	10885 9/202 2	30.11 .2022	CMP- 1147 /202 2	B. B. MALLICK	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29	WRIT BRAN CH-2		(S ea t No - 34)
2 2 9	10886 0/202 2	30.11 .2022	CMP- 1038 /202 2	S. K. ROUT	C.O .	COUR T NO. 20	Order Dtd. 2022-10-26			(S ea t No - 34)
2 3 0	10886 1/202 2	30.11 .2022	CMP- 1138 /202 2	K. N. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29	WRIT BRAN CH-2		(S ea t No - 34)
2 3 1	10886 2/202 2	30.11 .2022	WP (C) - 1774 2/20 22	R R DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-29	WRIT BRAN CH-3		(S ea t No - 12)
2 3 2	10886 3/202 2	30.11 .2022	CMP- 1116 /202	M. D. BISWAL	C.O .	COUR T NO.	Order Dtd. 2022-11-29	WRIT BRAN CH-2		(S ea t

			2			20			No-34)
2 3 3	10886 4/202 2	30.11 .2022	WP (C))- 1298 3/20 22	B K SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-11-29	WRIT BRAN CH-5	(S ea t No - 47)
2 3 4	10886 5/202 2	30.11 .2022	CMP- 821/ 2021	PRAKASH KUMAR JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28		(S ea t No - 47)
2 3 5	10886 6/202 2	30.11 .2022	CONT C- 5286 /202 2	B K SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-11-29		(S ea t No - 47)
2 3 6	10886 7/202 2	30.11 .2022	CMP- 578/ 2021	SAILENDR A BISWAL	C.O .	COUR T NO. 20	Order Dtd. 2021-11-11		(S ea t No - 47)
2 3 7	10886 8/202 2	30.11 .2022	BLAP L- 1084 9/20 22	B P TANGA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28		(S ea t No - 47)
2 3 8	10886 9/202 2	30.11 .2022	WP (C))- 2929 8/20 22	KAPILA CHARAN NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28		(S ea t No - 47)
2 3 9	10887 0/202 2	30.11 .2022	BLAP L- 1084 8/20 22	S K DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28		(S ea t No - 47)

2 4 0	10887 1/202 2	30.11 .2022	WP (C))- 3187 5/20 22	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
2 4 1	10887 2/202 2	30.11 .2022	BLAP L- 1084 0/20 22	S K MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
2 4 2	10887 3/202 2	30.11 .2022	BLAP L- 1065 8/20 22	M MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
2 4 3	10887 4/202 2	30.11 .2022	WP (C))- 1825 4/20 22	JADUNATH PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-11-28			(S ea t No - 47)
2 4 4	10887 5/202 2	30.11 .2022	BLAP L- 9814 /202 2	G R PATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
2 4 5	10887 6/202 2	30.11 .2022	BLAP L- 1004 6/20 22	B DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
2 4 6	10887 7/202 2	30.11 .2022	WP (C))- 2931 9/20 22	D. K. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
2 4 7	10887 8/202 2	30.11 .2022	BLAP L- 9846 /202	M K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No

			2							-47)
248	108879/2022	30.11.2022	WP (C)-29538/2022	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 47)
249	108880/2022	30.11.2022	BLAP L-9807/2022	S K SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-11-28			(Seat No - 47)
250	108881/2022	30.11.2022	WP (C)-31484/2022	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 47)
251	108882/2022	30.11.2022	BLAP L-9803/2022	S K SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-11-28			(Seat No - 47)
252	108883/2022	30.11.2022	BLAP L-9802/2022	G.SUNDAR A	C.O.	COURT NO. 17	Order Dtd. 2022-11-28			(Seat No - 47)
253	108884/2022	30.11.2022	BLAP L-9800/2022	R K MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2022-11-28			(Seat No - 47)
254	108885/2022	30.11.2022	BLAP L-9797/2022	P K BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-11-28			(Seat No - 47)
2	10888	30.11	BLAP	S K	C.O	COUR	Order Dtd. 2022-11-28			(S

55	6/2022	.2022	L-9792/2022	SINGH	.	T NO. 17				eat No - 47)
256	108887/2022	30.11.2022	BLAP L-9790/2022	S K SINGH	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)
257	108888/2022	30.11.2022	BLAP L-9784/2022	B P TANGA	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)
258	108889/2022	30.11.2022	BLAP L-9781/2022	A K NAYAK	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)
259	108890/2022	30.11.2022	BLAP L-9645/2022	T K BARIK	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)
260	108891/2022	30.11.2022	BLAP L-9547/2022	J PRADHAN	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)
261	108892/2022	30.11.2022	BLAP L-9345/2022	J PRADHAN	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)
262	108893/2022	30.11.2022	BLAP L-7122/2022	R K MALLICK	C.O. .	COUR T NO. 17	Order Dtd. 2022-11-28			(S eat No - 47)

										47)
263	10889 4/2022	30.11 .2022	BLAP L- 6915 /2022	J PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
264	10889 5/2022	30.11 .2022	ABLA PL- 3969 /2022	G.JAYASI NGH	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
265	10889 6/2022	30.11 .2022	WP (C) - 3124 7/2022	R. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 47)
266	10889 7/2022	30.11 .2022	CRLM C- 2619 /2021	M DALEI	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 47)
267	10889 8/2022	30.11 .2022	WP (C) - 3148 9/2022	B. D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 47)
268	10889 9/2022	30.11 .2022	WP (C) - 2946 6/2022	B. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
269	10890 0/2022	30.11 .2022	WP (C) - 2998 5/2022	M. C. SINHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
270	10890 1/2022	30.11 .2022	WP (C) -	GANESWAR BEHERA	C.O .	COUR T	Order Dtd. 2022-11-29			(S ea

0	2		2978 0/20 22			NO. 2 OLD				t No - 47)
2 7 1	10890 2/202 2	30.11 .2022	WP (C) - 3117 4/20 22	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
2 7 2	10890 3/202 2	30.11 .2022	WP (C) - 8376 /202 2	J. K. TRIPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
2 7 3	10890 4/202 2	30.11 .2022	BLAP L- 4642 /202 2	R R NANAYK	GEN ERA L		Order Dtd. 2022-11-10			(S ea t No - 47)
2 7 4	10890 5/202 2	30.11 .2022	WP (C) - 3187 6/20 22	BRAJA MOHAN SARANGI	C.O .		Order Dtd. 2022-11-28			(S ea t No - 47)
2 7 5	10890 6/202 2	30.11 .2022	WP (C) - 3187 4/20 22	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-28			(S ea t No - 47)
2 7 6	10890 7/202 2	30.11 .2022	WP (C) - 1612 2/20 21	TRILOCHA N BAG	C.O .	COUR T NO. 20	Order Dtd. 2022-11-09			(S ea t No - 47)
2 7 7	10890 8/202 2	30.11 .2022	WP (C) - 1612 2/20 21	H. S. PAIKRAY	C.O .	COUR T NO. 20	Order Dtd. 2022-11-09			(S ea t No - 47)

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278	108909/2022	30.11.2022	WP (C)-27404/2021	RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2021-10-08			(Seat No - 47)
279	108910/2022	30.11.2022	WP (C)-18335/2022	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-29			(Seat No - 47)
280	108911/2022	30.11.2022	JCRLA-28/2011	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2022-11-29		CRIMINAL APPEAL	(Seat No - 6)
281	108912/2022	30.11.2022	CRLA-110/2014	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2022-11-29		CRIMINAL APPEAL	(Seat No - 1)
282	108913/2022	30.11.2022	WP (C)-27982/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-11-29			(Seat No - 1)
283	108914/2022	30.11.2022	WP (C)-31851/2022	J PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-11-29			(Seat No - 1)
284	108915/2022	30.11.2022	WP (C)-31977/2022	J PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-11-29		WRIT BRANCH-7	(Seat No - 5)
285	108916/2022	30.11.2022	WP (C)-31895/2022	H.S. PAIKRAY	C.O.	COURT NO. 22	Order Dtd. 2022-11-29			(Seat No - 5)
288	108917/2022	30.11.2022	WP (C)-	SAMBEET PATTANAY	C.O.	COURT	Order Dtd. 2022-11-29		WRIT BRANCH	(Seat No - 5)

6	2		3190 7/20 22	AK		NO. 22		CH-7	t No - 5)
2 8 7	10891 8/202 2	30.11 .2022	WP (C) - 3181 5/20 22	CHITTARA NJAN SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 5)
2 8 8	10891 9/202 2	30.11 .2022	WP (C) - 3182 2/20 22	SARAT CHANDRA MEKAP	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 5)
2 8 9	10892 0/202 2	30.11 .2022	WP (C) - 2798 2/20 22	BIJAY KUMAR SETHI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29		(S ea t No - 5)
2 9 0	10892 1/202 2	30.11 .2022	WP (C) - 2706 3/20 22	B LENKA	C.O .	COUR T NO. 4	Order Dtd. 2022-11-29		(S ea t No - 5)
2 9 1	10892 2/202 2	30.11 .2022	WP (C) - 1833 6/20 22	D. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 5)
2 9 2	10892 3/202 2	30.11 .2022	WP (C) - 2486 0/20 22	D NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29	WRIT BRAN CH-5	(S ea t No - 23)
2 9 3	10892 4/202 2	30.11 .2022	CMP- 1162 /202 2	PRASANTA KUMAR PATRI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-29		(S ea t No - 23)
2 9 4	10892 5/202 2	30.11 .2022	WP (C) - 2118 4/20 21	S K SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2022-11-28		(S ea t No -)

										23)
295	108926/2022	30.11.2022	CMP-1408/2018	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-11-29			(Seat No - 23)
296	108927/2022	30.11.2022	CMP-1124/2022	B. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-28			(Seat No - 23)
297	108928/2022	30.11.2022	WP (C)-38246/2021	A K SARANGI	C.O.	COURT NO. 22	Order Dtd. 2022-11-29			(Seat No - 23)
298	108929/2022	30.11.2022	WP (C)-31588/2022	K. C. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2022-11-29			(Seat No - 23)
299	108930/2022	30.11.2022	WP (C)-8512/2007	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-11-29	WRIT BRANCH-5		(Seat No - 47)
300	108931/2022	30.11.2022	ABLA PL-6494/2022	A. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-29			(Seat No - 47)
301	108932/2022	30.11.2022	WP (C)-11956/2007	J PRADHAN	C.O.	IN CHAMBERS	Order Dtd. 2022-11-29			(Seat No - 47)
30	108933/2022	30.11.2022	CRLA -	PRASANJIT BEHERA	C.O.	COURT	Order Dtd. 2022-11-24			(Seat

2	2		533/ 2022			NO. 5				t No - 47)
3 0 3	10893 4/202 2	30.11 .2022	CRLR EV- 280/ 2022	R R NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-25			(S ea t No - 47)
3 0 4	10893 5/202 2	30.11 .2022	WP (C) - 1517 7/20 20	M R BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
3 0 5	10893 6/202 2	30.11 .2022	ABLA PL- 2309 /202 2	BISWAJIT SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-26			(S ea t No - 47)
3 0 6	10893 7/202 2	30.11 .2022	WP (C) - 1517 7/20 20	P.C.CHHI NCHANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 47)
3 0 7	10893 8/202 2	30.11 .2022	ABLA PL- 1363 2/20 22	BISWAJIT SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-21			(S ea t No - 47)
3 0 8	10893 9/202 2	30.11 .2022	OTAP L- 1/20 10	D K SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 47)
3 0 9	10894 0/202 2	30.11 .2022	ABLA PL- 1158 8/20 22	A. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-19			(S ea t No - 47)

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310	10894 11/2022	30.11 .2022	CRLA - 164/ 2018	J BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-29		CRIM INAL APPE AL	(S ea t No - 5)
311	10894 2/2022	30.11 .2022	BLAP L- 8536 /202 1	NIRANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-11			(S ea t No - 5)
312	10894 3/2022	30.11 .2022	ABLA PL- 1757 7/20 19	P K MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2022-11-29			(S ea t No - 5)
313	10894 4/2022	30.11 .2022	WP (C) - 3223 9/20 22	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 5)
314	10894 5/2022	30.11 .2022	WP (C) - 3224 0/20 22	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 5)
315	10894 6/2022	30.11 .2022	WP (C) - 3224 8/20 22	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 5)
316	10894 7/2022	30.11 .2022	WP (C) - 3181 9/20 22	SIBA PRASAD SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 5)
317	10894 8/2022	30.11 .2022	ABLA PL- 1565 3/20 19	B.N.SATA PATHY	C.O .	COUR T NO. 7	Order Dtd. 2022-11-29			(S ea t No - 5)
318	10894 9/2022	30.11 .2022	WP (C) - 3205 5/20	SIBA PRASAD SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No

			22			OLD				-5)
319	108950/2022	30.11.2022	ABLA PL-15829/2021	A K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-11-29			(Seat No - 5)
320	108951/2022	30.11.2022	WP (C) - 31548/2022	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 5)
321	108952/2022	30.11.2022	ABLA PL-16384/2021	S DAS	C.O.	COURT NO. 7	Order Dtd. 2022-11-29			(Seat No - 5)
322	108953/2022	30.11.2022	WP (C) - 31546/2022	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 5)
323	108954/2022	30.11.2022	ABLA PL-6185/2022	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-11-28			(Seat No - 5)
324	108955/2022	30.11.2022	WP (C) - 31556/2022	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 5)
325	108956/2022	30.11.2022	WP (C) - 29307/2022	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29	WRIT BRANCH-5		(Seat No - 32)
326	108957/2022	30.11.2022	WP (C) - 31187/2022	N. C. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29	WRIT BRANCH-6		(Seat No - 26)
3	10895	30.11	WP (C)	SAROJ	C.O.	COUR	Order Dtd. 9999-12-31	WRIT	(S	

27	8/2022	.2022)-16795/2022	KUMAR PARIDA	.	T NO. 1			BRANCH-7	eat No - 48)
328	108959/2022	30.11.2022	WP (C)-29413/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 48)
329	108960/2022	30.11.2022	WP (C)-11058/2022	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 48)
330	108961/2022	30.11.2022	WP (C)-31479/2022	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 48)
331	108962/2022	30.11.2022	WP (C)-31505/2022	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 48)
332	108963/2022	30.11.2022	WP (C)-29979/2022	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28		WRIT BRANCH-6	(Seat No - 24)
333	108964/2022	30.11.2022	WP (C)-12057/2022	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-11-28			(Seat No - 24)
334	108965/2022	30.11.2022	WA-182/2021	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-11-28			(Seat No -

										24)
335	108966/2022	30.11.2022	WP (C)- 24802/2022	ABHISHEK PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-11-28			(Seat No - 24)
336	108967/2022	30.11.2022	CONT C- 6878/2022	S. DASH	C.O.	COURT NO. 3	Order Dtd. 2023-01-19			(Seat No - 24)
337	108968/2022	30.11.2022	BLAP L- 4715/2021	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-11-29			(Seat No - 24)
338	108969/2022	30.11.2022	WP (C)- 24771/2022	ABHISHEK PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-11-28			(Seat No - 24)
339	108970/2022	30.11.2022	ABLA PL- 5536/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-12-06	CRIMINAL MISC - 3 (CR L.MIS)		(Seat No - 3)
340	108971/2022	30.11.2022	CONT C- 6879/2022	S. DASH	C.O.	COURT NO. 3	Order Dtd. 2023-01-19			(Seat No - 3)
341	108972/2022	30.11.2022	WP (C)- 24798/2022	ABHISHEK PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-11-28			(Seat No - 3)
342	108973/2022	30.11.2022	WP (C)- 3509/2022	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-08-12			(Seat No

			2							- 3)
3 4 3	10897 4/2022	30.11 .2022	WP (C))- 2477 3/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 3)
3 4 4	10897 5/2022	30.11 .2022	WP (C))- 3509 /201 9	T. MAHAPATR A	C.O .	COUR T NO. 3	Order Dtd. 2022-11-23			(S ea t No - 3)
3 4 5	10897 6/2022	30.11 .2022	WP (C))- 2477 0/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 3)
3 4 6	10897 7/2022	30.11 .2022	ABLA PL- 5596 /202 2	R K BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-29			(S ea t No - 3)
3 4 7	10897 8/2022	30.11 .2022	ABLA PL- 5596 /202 2	A. PATTAN AIK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-29			(S ea t No - 3)
3 4 8	10897 9/2022	30.11 .2022	WP (C))- 4090 /201 6	B. R. SENAPATI	C.O .	COUR T NO. 3	Order Dtd. 2022-11-25			(S ea t No - 3)
3 4 9	10898 0/2022	30.11 .2022	WP (C))- 2477 5/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 3)
3 5 0	10898 1/2022	30.11 .2022	WP (C))- 2479 5/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 3)
3 5 1	10898 2/2022	30.11 .2022	WP (C))- 2477	ABHISHEK PANDA	C.O .	COUR T NO.	Order Dtd. 2022-11-28			(S ea t

			6/20 22			6			No - 3)
3 5 2	10898 3/202 2	30.11 .2022	CONT C- 4883 /202 2	D K NAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24		(S ea t No - 3)
3 5 3	10898 4/202 2	30.11 .2022	WP (C) - 2477 4/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28		(S ea t No - 3)
3 5 4	10898 5/202 2	30.11 .2022	CRLM A- 337/ 2022	SUSANTA SEKHAR MOHAPATR A	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28		(S ea t No - 3)
3 5 5	10898 6/202 2	30.11 .2022	BLAP L- 9160 /202 2	GANESH SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-11-29		(S ea t No - 3)
3 5 6	10898 7/202 2	30.11 .2022	WP (C) - 2479 9/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28		(S ea t No - 3)
3 5 7	10898 8/202 2	30.11 .2022	BLAP L- 5788 /202 1	A K MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2022-11-29		(S ea t No - 3)
3 5 8	10898 9/202 2	30.11 .2022	WP (C) - 2348 7/20 22	B. BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-29		(S ea t No - 3)
3 5 9	10899 0/202 2	30.11 .2022	WP (C) - 2480 9/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28		(S ea t No - 3)
3 6	10899 1/202	30.11 .2022	BLAP L-	C R NAYAK	C.O .	COUR T	Order Dtd. 2022-11-28		(S ea

0	2		1785 /202 1			NO. 7				t No - 3)
3 6 1	10899 2/202 2	30.11 .2022	ABLA PL- 1267 4/20 22	B DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 3)
3 6 2	10899 3/202 2	30.11 .2022	BLAP L- 4138 /202 2	B. R. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-09-30			(S ea t No - 3)
3 6 3	10899 4/202 2	30.11 .2022	ABLA PL- 5834 /202 2	G.JAYASI NGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 3)
3 6 4	10899 5/202 2	30.11 .2022	WP (C) - 2480 3/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 3)
3 6 5	10899 6/202 2	30.11 .2022	ABLA PL- 5590 /202 2	S K DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-11-29			(S ea t No - 3)
3 6 6	10899 7/202 2	30.11 .2022	ABLA PL- 9494 /202 2	PRASANJI T BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 3)
3 6 7	10899 8/202 2	30.11 .2022	WP (C) - 2479 4/20 22	ABHISHEK PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 3)
3 6 8	10899 9/202 2	30.11 .2022	ABLA PL- 4882 /202 2	M C MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-11-29		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 2)

369	10900 0/2022	30.11 .2022	WP (C))- 3189 3/20 22	S. SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2022-11-28			(S ea t No - 2)
370	10900 1/2022	30.11 .2022	BLAP L- 3237 /202 2	ANIMA KUMARI DEI	C.O .	COUR T NO. 11	Order Dtd. 2022-05-10			(S ea t No - 2)
371	10900 2/2022	30.11 .2022	WP (C))- 3120 2/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 2)
372	10900 3/2022	30.11 .2022	BLAP L- 9036 /202 2	A. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-11-29			(S ea t No - 2)
373	10900 4/2022	30.11 .2022	WP (C))- 3120 1/20 22	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-28			(S ea t No - 2)
374	10900 5/2022	30.11 .2022	BLAP L- 7552 /202 2	RAMAKANT MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-11-29			(S ea t No - 2)
375	10900 6/2022	30.11 .2022	WP (C))- 3188 2/20 22	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 2)
376	10900 7/2022	30.11 .2022	WP (C))- 3188 0/20 22	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 2)
377	10900 8/2022	30.11 .2022	WP (C))- 3187 7/20 22	S. SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-28			(S ea t No - 2)

										2)
378	109009/2022	30.11.2022	WP (C)-31610/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 2)
379	109010/2022	30.11.2022	WP (C)-31613/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 2)
380	109011/2022	30.11.2022	WP (C)-31612/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 2)
381	109012/2022	30.11.2022	WP (C)-31443/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28			(Seat No - 2)
382	109013/2022	30.11.2022	WP (C)-31470/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
383	109014/2022	30.11.2022	WP (C)-31458/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
384	109015/2022	30.11.2022	WP (C)-31457/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
385	109016/2022	30.11.2022	WP (C)-31455/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
386	109017/2022	30.11.2022	WP (C)-31454/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)

			22			OLD				- 2)
3 8 7	10901 8/2022	30.11 .2022	WP (C))- 3145 2/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
3 8 8	10901 9/2022	30.11 .2022	WP (C))- 1918 3/20 22	MITHUN DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-29			(S ea t No - 2)
3 8 9	10902 0/2022	30.11 .2022	WP (C))- 3145 1/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
3 9 0	10902 1/2022	30.11 .2022	WP (C))- 3143 7/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
3 9 1	10902 2/2022	30.11 .2022	WP (C))- 3202 3/20 22	M. R. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
3 9 2	10902 3/2022	30.11 .2022	WP (C))- 3144 9/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
3 9 3	10902 4/2022	30.11 .2022	WP (C))- 3140 0/20 22	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
3 9 4	10902 5/2022	30.11 .2022	WP (C))- 3147 7/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
3 9 5	10902 6/2022	30.11 .2022	WP (C))- 3143	M.R. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-11-25			(S ea t

			6/20 22			3 OLD			No - 2)
3 9 6	10902 7/202 2	30.11 .2022	WP (C) - 1583 1/20 22	PRADIPTA KUMAR PATTANAY AK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29		(S ea t No - 2)
3 9 7	10902 8/202 2	30.11 .2022	WP (C) - 2970 5/20 21	SATYAJIT SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 2)
3 9 8	10902 9/202 2	30.11 .2022	WP (C) - 3148 5/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25		(S ea t No - 2)
3 9 9	10903 0/202 2	30.11 .2022	WP (C) - 2970 4/20 21	SATYAJIT SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 2)
4 0 0	10903 1/202 2	30.11 .2022	WP (C) - 3142 7/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25		(S ea t No - 2)
4 0 1	10903 2/202 2	30.11 .2022	WP (C) - 2970 2/20 21	SATYAJIT SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 2)
4 0 2	10903 3/202 2	30.11 .2022	WP (C) - 3148 8/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25		(S ea t No - 2)
4 0 3	10903 4/202 2	30.11 .2022	WP (C) - 8983 /202 2	DR. PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29		(S ea t No - 2)
4 0	10903 5/202	30.11 .2022	WP (C) -	DR. PURUS OTTAM	C.O .	COUR T	Order Dtd. 2022-11-29		(S ea

4	2		8982 /202 2	CHULI		NO. 6				t No - 2)
4 0 5	10903 6/202 2	30.11 .2022	WP (C) - 2121 8/20 22	PRADIPTA KUMAR PATTANAY AK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 0 6	10903 7/202 2	30.11 .2022	WP (C) - 3142 2/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
4 0 7	10903 8/202 2	30.11 .2022	WP (C) - 8978 /202 2	PRADIPTA KUMAR PATTANAY AK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 0 8	10903 9/202 2	30.11 .2022	WP (C) - 3142 1/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
4 0 9	10904 0/202 2	30.11 .2022	WP (C) - 8976 /202 2	PRADIPTA KUMAR PATTANAY AK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 1 0	10904 1/202 2	30.11 .2022	WP (C) - 3148 6/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
4 1 1	10904 2/202 2	30.11 .2022	WP (C) - 3146 0/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
4 1 2	10904 3/202 2	30.11 .2022	WP (C) - 3143 4/20 22	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 2)
4	10904	30.11	WP (C	PRADIPTA	C.O	COUR	Order Dtd. 2022-11-29			(S

13	4/2022	.2022)-8975/2022	KUMAR PATTANAYAK	.	T NO. 6				eat No - 2)
414	109045/2022	30.11.2022	WP (C)-31429/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
415	109046/2022	30.11.2022	WP (C)-31481/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
416	109047/2022	30.11.2022	WP (C)-31480/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
417	109048/2022	30.11.2022	CMP-748/2022	P. K. ROUSTRAY	GENERAL		Order Dtd. 2022-11-11	22.11.2022		(Seat No - 2)
418	109049/2022	30.11.2022	WP (C)-31478/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 2)
419	109050/2022	30.11.2022	WP (C)-8974/2022	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-11-29			(Seat No - 2)
420	109051/2022	30.11.2022	WP (C)-26207/2022	NIRANJAN PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-03			(Seat No - 2)
421	109052/2022	30.11.2022	WP (C)-30444/2022	D. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-29			(Seat No - 2)

4 2 2	10905 3/202 2	30.11 .2022	WP (C))- 3178 5/20 22	B. K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 3	10905 4/202 2	30.11 .2022	WP (C))- 1766 /201 1	S. K. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 4	10905 5/202 2	30.11 .2022	WP (C))- 1220 7/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 5	10905 6/202 2	30.11 .2022	WP (C))- 2957 5/20 22	C. R. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 6	10905 7/202 2	30.11 .2022	WP (C))- 2974 4/20 22	LAXMI SHARMA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 7	10905 8/202 2	30.11 .2022	WP (C))- 2952 8/20 22	ABINASH SUNDARAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 8	10905 9/202 2	30.11 .2022	WP (C))- 3180 6/20 22	UDAY KUMAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 2 9	10906 0/202 2	30.11 .2022	CONT C- 4787 /202 2	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 0	10906 1/202 2	30.11 .2022	CONT C- 3155 /202 2	P. K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)

										2)
4 3 1	10906 2/202 2	30.11 .2022	CONT C- 5616 /202 2	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 2	10906 3/202 2	30.11 .2022	CRLM C- 2533 /202 2	A. MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-25			(S ea t No - 2)
4 3 3	10906 4/202 2	30.11 .2022	CONT C- 2991 /202 2	GIRIDHAR I SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 4	10906 5/202 2	30.11 .2022	CONT C- 800/ 2022	B. K. SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 5	10906 6/202 2	30.11 .2022	CONT C- 2992 /202 2	MANASI PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 6	10906 7/202 2	30.11 .2022	CONT C- 2344 /202 2	PRADIPTA KUMAR PATTANAY AK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 7	10906 8/202 2	30.11 .2022	CONT C- 5183 /202 2	M/S MANAS PATI	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 8	10906 9/202 2	30.11 .2022	CONT C- 5075 /202 2	C. R. NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 2)
4 3 9	10907 0/202 2	30.11 .2022	CONT C- 4674 /202	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No

			2							- 2)
4 4 0	10907 1/202 2	30.11 .2022	CMAP L- 526/ 2019	ARCHANA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-29			(S ea t No - 2)
4 4 1	10907 2/202 2	30.11 .2022	ABLA PL- 1457 1/20 22	S. C. DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-20		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 10)
4 4 2	10907 3/202 2	30.11 .2022	ABLA PL- 1457 3/20 22	SANJAY KUMAR SAHU	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 4 3	10907 4/202 2	30.11 .2022	ABLA PL- 1457 4/20 22	C. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 4 4	10907 5/202 2	30.11 .2022	ABLA PL- 1457 6/20 22	B. B. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 4 5	10907 6/202 2	30.11 .2022	ABLA PL- 1456 8/20 22	A. K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 4 6	10907 7/202 2	30.11 .2022	ABLA PL- 1458 0/20 22	R. R. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 4 7	10907 8/202 2	30.11 .2022	CRLM C- 2251	M. K. SAHU	C.O .	COUR T NO.	Order Dtd. 2022-11-30		CRIM INAL MISC	(S ea t

			/2022			12			-3 (CR L.MIS)	No-2)
448	109079/2022	30.11.2022	ABLA PL-14252/2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2022-11-29			(Seat No-2)
449	109080/2022	30.11.2022	ABLA PL-14259/2022	SAMBEET PATTANAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-11-29			(Seat No-2)
450	109081/2022	30.11.2022	ABLA PL-14506/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2022-12-15		CRMINAL MISC-2 (BAIL-2)	(Seat No-10)
451	109082/2022	30.11.2022	ABLA PL-14515/2022	A. K. ROUL	C.O.	COURT NO. 2	Order Dtd. 2022-11-23			(Seat No-10)
452	109083/2022	30.11.2022	ABLA PL-14564/2022	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2022-12-19		CRMINAL MISC-2 (BAIL-2)	(Seat No-10)
453	109084/2022	30.11.2022	ABLA PL-14565/2022	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-12-19		CRMINAL MISC-2 (BAIL-2)	(Seat No-10)
454	109085/2022	30.11.2022	ABLA PL-14566/2022	ASHOK KUMAR RANA	C.O.	COURT NO. 2	Order Dtd. 2022-11-29			(Seat No-10)
455	109086/2022	30.11.2022	ABLA PL-	M. R. SAHOO	C.O.	COURT	Order Dtd. 2022-11-29			(Seat

5	2		1456 7/20 22			NO. 2				t No - 10)
4 5 6	10908 7/202 2	30.11 .2022	ABLA PL- 1456 9/20 22	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 5 7	10908 8/202 2	30.11 .2022	ABLA PL- 1457 0/20 22	NIRANJAN ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 5 8	10908 9/202 2	30.11 .2022	ABLA PL- 1415 5/20 22	PRADEEP KUMAR DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 10)
4 5 9	10909 0/202 2	30.11 .2022	ABLA PL- 1392 6/20 22	PRAKASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 10)
4 6 0	10909 1/202 2	30.11 .2022	ABLA PL- 1392 6/20 22	J. KAMILA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 10)
4 6 1	10909 2/202 2	30.11 .2022	ABLA PL- 1393 7/20 22	PRADEEP KUMAR MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-02		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 11)
4 6 2	10909 3/202 2	30.11 .2022	ABLA PL- 1371 9/20 22	J. KAMILA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 11)

)
4 6 3	10909 4/202 2	30.11 .2022	ABLA PL- 1380 0/20 22	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 2	Order Dtd. 2022-12-12		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 8)
4 6 4	10909 5/202 2	30.11 .2022	ABLA PL- 1380 4/20 22	SATYABRA TA SENAPATI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 8)
4 6 5	10909 6/202 2	30.11 .2022	ABLA PL- 1384 7/20 22	KIRTAN DANG	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 8)
4 6 6	10909 7/202 2	30.11 .2022	ABLA PL- 1385 0/20 22	KIRTAN DANG	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 8)
4 6 7	10909 8/202 2	30.11 .2022	ABLA PL- 1391 2/20 22	MADAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 8)
4 6 8	10909 9/202 2	30.11 .2022	ABLA PL- 1368 8/20 22	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No - 8)
4 6 9	10910 0/202 2	30.11 .2022	ABLA PL- 1365 3/20 22	M. N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 8)
4 7 0	10910 1/202 2	30.11 .2022	WP (C) - 3588 7/20 20	B K PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
4 7	10910 2/202	30.11 .2022	ABLA PL-	B. N. SATAPATH	C.O .	COUR T	Order Dtd. 2022-11-29			(S ea

1	2		1337 0/20 22	Y		NO. 2 OLD			t No - 8)
4 7 2	10910 3/202 2	30.11 .2022	WP (C)- 2036 9/20 16	PITABAS NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28		(S ea t No - 8)
4 7 3	10910 4/202 2	30.11 .2022	ABLA PL- 1337 0/20 22	N. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29		(S ea t No - 8)
4 7 4	10910 5/202 2	30.11 .2022	FAO- 361/ 2018	A MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28		(S ea t No - 8)
4 7 5	10910 6/202 2	30.11 .2022	ABLA PL- 1320 3/20 22	JYOTI PRAKASH KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28		(S ea t No - 8)
4 7 6	10910 7/202 2	30.11 .2022	FAO- 380/ 2022	A K BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-11-28		(S ea t No - 8)
4 7 7	10910 8/202 2	30.11 .2022	ABLA PL- 1311 2/20 22	JYOTI PRAKASH KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28		(S ea t No - 8)
4 7 8	10910 9/202 2	30.11 .2022	FAO- 380/ 2022	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-11-28		(S ea t No - 8)
4 7 9	10911 0/202 2	30.11 .2022	ABLA PL- 1308 6/20 22	SATYAJIT MUKHERJE E	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28		(S ea t No - 8)
4	10911	30.11	ABLA	R. C.	C.O	COUR	Order Dtd. 2022-11-28		(S

80	1/2022	.2022	PL-12938/2022	MALLICK	.	T NO. 2 OLD				eat No - 8)
481	109112/2022	30.11.2022	ABLA PL-12936/2022	R. C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 8)
482	109113/2022	30.11.2022	ABLA PL-12936/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 8)
483	109114/2022	30.11.2022	FAO-376/2022	N C SINHA	C.O.	COURT NO. 23	Order Dtd. 2022-11-28			(S ea t No - 8)
484	109115/2022	30.11.2022	ABLA PL-12924/2022	K. C. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 8)
485	109116/2022	30.11.2022	FAO-376/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-11-28			(S ea t No - 8)
486	109117/2022	30.11.2022	ABLA PL-12924/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 8)
487	109118/2022	30.11.2022	MACA - 1036/2017	DAITARI PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2022-11-28			(S ea t No - 8)
488	109119/2022	30.11.2022	ABLA PL-12922/2022	K. C. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(S ea t No - 8)

489	109120/2022	30.11.2022	MACA - 1036/2017	P K MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2022-11-28			(Seat No - 8)
490	109121/2022	30.11.2022	ABLA PL- 12922/2022	A. K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 8)
491	109122/2022	30.11.2022	MACA - 977/2019	A K BARIK	C.O .	COURT NO. 23	Order Dtd. 2022-11-28			(Seat No - 8)
492	109123/2022	30.11.2022	MACA - 681/2015	P K PARIDA	C.O .	COURT NO. 1	Order Dtd. 2022-11-28			(Seat No - 8)
493	109124/2022	30.11.2022	MACA - 681/2015	K C NAYAK	C.O .	COURT NO. 1	Order Dtd. 2022-11-28			(Seat No - 8)
494	109125/2022	30.11.2022	MACA - 681/2015	S D JENA	C.O .	COURT NO. 1	Order Dtd. 2022-11-28			(Seat No - 8)
495	109126/2022	30.11.2022	WP (C) - 8847/2007	J SAHOO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-24			(Seat No - 8)
496	109127/2022	30.11.2022	WP (C) - 32205/2022	RAHUL SETHI	C.O .	COURT NO. 20	Order Dtd. 2022-11-29			(Seat No - 8)
497	109128/2022	30.11.2022	WP (C) - 32207/20	RAHUL SETHI	C.O .	COURT NO. 20	Order Dtd. 2022-11-29			(Seat No - 8)

			22							- 8)
4 9 8	10912 9/202 2	30.11 .2022	WA- 242/ 2014	L.D.SAHO O-A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
4 9 9	10913 0/202 2	30.11 .2022	RVWP ET- 30/2 014	M/S BIJAYALA XMI TRIPATHY (C.S.C.)	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-11-28			(S ea t No - 8)
5 0 0	10913 1/202 2	30.11 .2022	RVWP ET- 282/ 2015	P K MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
5 0 1	10913 2/202 2	30.11 .2022	RVWP ET- 283/ 2015	P K MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
5 0 2	10913 3/202 2	30.11 .2022	RVWP ET- 285/ 2015	P K MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
5 0 3	10913 4/202 2	30.11 .2022	RVWP ET- 281/ 2015	P K MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
5 0 4	10913 5/202 2	30.11 .2022	RVWP ET- 279/ 2015	P K MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-28			(S ea t No - 8)
5 0 5	10913 6/202 2	30.11 .2022	WA- 269/ 2019	S K PARIDA	C.O .	CHIE F JUST	Order Dtd. 2022-11-28			(S ea t

						ICE'S COURT				No-8)
506	109137/2022	30.11.2022	WP(C)-10349/2016	MOHAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No-8)
507	109138/2022	30.11.2022	WP(C)-10347/2016	MOHAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-28			(Seat No-8)
508	109139/2022	30.11.2022	WP(C)-1686/2022	T BAG	C.O.	COURT NO. 3	Order Dtd. 2022-11-28			(Seat No-8)
509	109140/2022	30.11.2022	ABLA PL-9695/2022	S K SAHU	GENERAL		Order Dtd. 2022-11-25			(Seat No-8)
510	109141/2022	30.11.2022	ABLA PL-5879/2021	S K SAHU	GENERAL		Order Dtd. 2022-11-25			(Seat No-8)
511	109142/2022	30.11.2022	WPC(OA)-334/2016	S K BEHERA	GENERAL		Order Dtd. 2022-07-22			(Seat No-8)
512	109143/2022	30.11.2022	WPC(OAPC)-213/2018	S K BEHERA	GENERAL		Order Dtd. 2022-09-09			(Seat No-8)
513	109144/2022	30.11.2022	CRLMC-3120/2022	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-23		CRIMINAL MISC - 3 (CR L.MIS)	(Seat No-3)

5 1 4	10914 5/202 2	30.11 .2022	BLAP L- 2313 4/20 13	D B RATH	GEN ERA L		Order Dtd. 2013-11-20		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 4)
5 1 5	10914 6/202 2	30.11 .2022	WP (C) - 9052 /201 2	P K PANI	GEN ERA L		Order Dtd. 2022-08-01			(S ea t No - 4)
5 1 6	10914 7/202 2	30.11 .2022	WP (C) - 1245 7/20 22	SUVENDU BARIK	GEN ERA L		Order Dtd. 2022-11-18			(S ea t No - 4)
5 1 7	10914 8/202 2	30.11 .2022	WP (C) - 1939 6/20 22	K MOHANTY	GEN ERA L		Order Dtd. 2022-09-29			(S ea t No - 4)
5 1 8	10914 9/202 2	30.11 .2022	CRLM C- 3553 /202 2	T. R. DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 4)
5 1 9	10915 0/202 2	30.11 .2022	ABLA PL- 1288 1/20 22	A K PANDA	GEN ERA L		Order Dtd. 2022-10-10			(S ea t No - 4)
5 2 0	10915 1/202 2	30.11 .2022	BLAP L- 1262 /202 2	PRASANTA KUMAR JENA	C.O .	COUR T NO. 23	Order Dtd. 2022-08-23			(S ea t No - 4)
5 2 1	10915 2/202 2	30.11 .2022	ABLA PL- 1300 2/20 22	S K ROUTRAY	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 4)
5 2 2	10915 3/202 2	30.11 .2022	CRLM C- 3563 /202	S. MAHUNTA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-09			(S ea t No

			2							-4)
523	109154/2022	30.11.2022	WP (C)-6904/2003	A K PANDA	GENERAL			Vakalatnama		(Seat No - 4)
524	109155/2022	30.11.2022	CRLM C-3504/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 12		Order Dtd. 2022-11-28		(Seat No - 4)
525	109156/2022	30.11.2022	WP (C)-4146/2004	A K PANDA	GENERAL			Vakalatnama		(Seat No - 4)
526	109157/2022	30.11.2022	CRLM C-3457/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12		Order Dtd. 2022-11-28		(Seat No - 4)
527	109158/2022	30.11.2022	CRLM C-3456/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12		Order Dtd. 2022-11-28		(Seat No - 4)
528	109159/2022	30.11.2022	WP (C)-6632/2009	SHYAM SUNDAR KHUNTIA	GENERAL			PetitionCounter,	WRIT BRANCH-2	(Seat No - 34)
529	109160/2022	30.11.2022	CRLM C-759/2022	A. K. MISHRA	C.O.	COURT NO. 12		Order Dtd. 2022-11-28		(Seat No - 34)
530	109161/2022	30.11.2022	FAO-411/2020	K MOHANTY	GENERAL			Order Dtd. 2022-05-18		(Seat No - 34)

531	109162/2022	30.11.2022	CRLM C-2615/2022	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-15		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 1)
532	109163/2022	30.11.2022	CRLM C-2989/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-11-28			(Seat No - 1)
533	109164/2022	30.11.2022	CMP-661/2015	P BASTIA	GENERAL		Order Dtd. 2022-02-07Petition,Annexure,	9/3/2022		(Seat No - 1)
534	109165/2022	30.11.2022	CRLM C-3115/2022	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2022-11-28		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 3)
535	109166/2022	30.11.2022	CMP-962/2022	P BASTIA	GENERAL		Order Dtd. 2022-11-15			(Seat No - 3)
536	109167/2022	30.11.2022	SA-116/2002	SUVENDU BARIK	GENERAL		Judgement Dtd. 2022-03-16			(Seat No - 3)
537	109168/2022	30.11.2022	CRLM C-3183/2022	SUPRIYO RANJAN MAHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2022-11-28		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 3)
538	109169/2022	30.11.2022	OJC-17319/2001	SARADA NAYAK	GENERAL			PETITIONER AND ANNEXURES IN MISC CASE	WRIT BRANCH-1	(Seat No - 4)

								NO. 408/2 010		
539	10917 0/2022	30.11 .2022	CRLM C- 1903 /201 6	B. K. DAS	C.O .	COUR T NO. 10	Order Dtd. 2022-12-15		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14)
540	10917 1/2022	30.11 .2022	BLAP L- 5175 /202 2	MANAS RANJAN PANDA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-29			(S ea t No - 14)
541	10917 2/2022	30.11 .2022	CRLM C- 3309 /202 2	ASISH KUMAR RAY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-28			(S ea t No - 14)
542	10917 3/2022	30.11 .2022	CRLM C- 3600 /202 2	GANESH SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2022-11-28			(S ea t No - 14)
543	10917 4/2022	30.11 .2022	WP (C) - 3708 1/20 20	DIBYOJYO TI NAYAK	GEN ERA L		Entire Order			(S ea t No - 14)
544	10917 5/2022	30.11 .2022	CRLM C- 3017 /202 2	SK. MEHRULLA	C.O .	COUR T NO. 8	Order Dtd. 2022-12-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14)
545	10917 6/2022	30.11 .2022	FAO- 231/ 2017	S K SAHOO	GEN ERA L		Order Dtd. 2022-07-05			(S ea t No - 14)
547	10917 7/2022	30.11 .2022	CRLM C- .	SK. MEHRULLA	C.O .	COUR T	Order Dtd. 2022-12-16		CRIM INAL	(S ea

6	2		3018 /202 2			NO. 12			MISC - 3 (CR L.MI S)	t No - 4)
5 4 7	10917 8/202 2	30.11 .2022	CRLM C- 3580 /202 2	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-28			(S ea t No - 4)
5 4 8	10917 9/202 2	30.11 .2022	CRLM C- 1344 /201 7	ROHIT KUMAR MAHABHOI	C.O .	COUR T NO. 12	Order Dtd. 2022-11-28		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14)
5 4 9	10918 0/202 2	30.11 .2022	CRLM C- 1388 /201 7	ROHIT KUMAR MAHABHOI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14)
5 5 0	10918 1/202 2	30.11 .2022	CRLM C- 1749 /201 7	R. K. MAHABHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-01-12		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 4)
5 5 1	10918 2/202 2	30.11 .2022	WP (C) - 4342 /201 8	H.S. PAIKRAY	GEN ERA L		Order Dtd. 2018-04- 18Petition, Annexure, Mis c.case, Counter, Rejoinde r,		WRIT BRAN CH-6	(S ea t No - 26)
5 5 2	10918 3/202 2	30.11 .2022	WP (C) - 2563 /201 8	H.S. PAIKRAY	GEN ERA L		Order Dtd. 2022-04- 18Petition, Annexure, Mis c.case, Counter, Rejoinde r,		WRIT BRAN CH-7	(S ea t No - 48)
5 5 3	10918 4/202 2	30.11 .2022	WP (C) - 861/ 2018	H.S. PAIKRAY	GEN ERA L		Order Dtd. 2022-04- 18Petition, Annexure, Mis c.case, Counter, Rejoinde r,		WRIT BRAN CH-7	(S ea t No - 44)

5 5 4	10918 5/2022	30.11 .2022	FAO- 377/ 2019	D K SAHU	GEN ERA L		Order Dtd. 2019-10-15			(S ea t No - 44)
5 5 5	10918 6/2022	30.11 .2022	WP (C) - 2143 1/20 14	R C BHOI	GEN ERA L		Order Dtd. 2016-05-18		WRIT BRAN CH-1	(S ea t No - 4)
5 5 6	10918 7/2022	30.11 .2022	WP (C) - 1935 6/20 17	P K JENA	GEN ERA L		PetitionCounter,		WRIT BRAN CH-5	(S ea t No - 32)
5 5 7	10918 8/2022	30.11 .2022	SA- 2/19 97	MADAN DAS	GEN ERA L		Order Dtd. 2017-03-15		SECO ND APPE AL	(S ea t No - 6)
5 5 8	10918 9/2022	30.11 .2022	WP (C) - 2791 4/20 22	S BEHERA	GEN ERA L		Order Dtd. 2022-11-09			(S ea t No - 6)
5 5 9	10919 0/2022	30.11 .2022	FAO- 358/ 2020	P K MOHANTY	GEN ERA L		Order Dtd. 2022-03-31			(S ea t No - 6)
5 6 0	10919 1/2022	30.11 .2022	CMP- 878/ 2022	M K MOHANTY	GEN ERA L		Order Dtd. 2022-09-28			(S ea t No - 6)
5 6 1	10919 2/2022	30.11 .2022	BLAP L- 1090 9/20 22	N C SINHA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-30		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 3)
5 6	10919 3/2022	30.11 .2022	CRLM A-	M MISHRA	C.O .	COUR T	Order Dtd. 2022-11-30			(S ea

2	2		341/ 2022			NO. 17				t No - 3)
5 6 3	10919 4/202 2	30.11 .2022	CONT C- 6636 /202 2	M/S RAMESH CHANDRA MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 3)
5 6 4	10919 5/202 2	30.11 .2022	CONT C- 7152 /202 1	S K ROUTRAY	GEN ERA L		Order Dtd. 2022-11- 11Petition,			(S ea t No - 3)
5 6 5	10919 6/202 2	30.11 .2022	WP (C) - 1273 8/20 04	MOHAN BEHERA	GEN ERA L		Order Dtd. 2004-12-08	WRIT BRAN CH-4		(S ea t No - 37)
5 6 6	10919 7/202 2	30.11 .2022	WP (C) - 1356 2/20 04	MOHAN BEHERA	GEN ERA L		Order Dtd. 2005-02-24	WRIT BRAN CH-4		(S ea t No - 27)
5 6 7	10919 8/202 2	30.11 .2022	WPC (OAC) - 3133 /201 8	P K ROUTRAY	GEN ERA L		Order Dtd. 2022-07-15			(S ea t No - 27)
5 6 8	10919 9/202 2	30.11 .2022	CRLR EV- 879/ 2019	K K NATH	GEN ERA L		Order Dtd. 2022-11-18	CRIM INAL REVI SION		(S ea t No - 1)
5 6 9	10920 0/202 2	30.11 .2022	BLAP L- 1136 /202 2	M.R.SAHO O	C.O .	COUR T NO. 11	Order Dtd. 2022-11-29			(S ea t No - 1)
5 7 0	10920 1/202 2	30.11 .2022	WP (C) - 2452 /202	T BAG	GEN ERA L		Entire Order			(S ea t No

			2							-1)
571	109202/2022	30.11.2022	WP(C)-23227/2022	T BAG	GENERAL			Entire Order	WRIT BRANCH-3	(Seat No - 14)
572	109203/2022	30.11.2022	WP(C)-5900/2022	P K ROUTRAY	GENERAL			Order Dtd. 2022-03-08		(Seat No - 14)
573	109204/2022	30.11.2022	BLAP L-3348/2022	S.MOHAPATRA	C.O.	COURT NO. 11		Order Dtd. 2022-11-29		(Seat No - 14)
574	109205/2022	30.11.2022	MATA-13/2022	K MOHANTY	GENERAL			Order Dtd. 2022-11-18		(Seat No - 14)
575	109206/2022	30.11.2022	BLAP L-2853/2022	S. K. BISWAL	C.O.	COURT NO. 11		Order Dtd. 2022-11-29		(Seat No - 14)
576	109207/2022	30.11.2022	BLAP L-4655/2022	J.R.NAYAK	C.O.	COURT NO. 11		Order Dtd. 2022-11-29		(Seat No - 14)
577	109208/2022	30.11.2022	BLAP L-3004/2022	S. K. BISWAL	C.O.	COURT NO. 11		Order Dtd. 2022-11-24		(Seat No - 14)
578	109209/2022	30.11.2022	BLAP L-	J.SAHOO	C.O.	COURT		Order Dtd. 2022-11-29		(Sea

8	2		4623 /202 2			NO. 17				t No - 14)
5 7 9	10921 0/202 2	30.11 .2022	WP (C) - 3014 4/20 22	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 14)
5 8 0	10921 1/202 2	30.11 .2022	WP (C) - 3152 0/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25	WRIT BRAN CH-2		(S ea t No - 8)
5 8 1	10921 2/202 2	30.11 .2022	CRLM C- 1037 /201 7	R.K.NAIK	C.O .	COUR T NO. 10	Order Dtd. 2022-11-28			(S ea t No - 8)
5 8 2	10921 3/202 2	30.11 .2022	WP (C) - 2917 6/20 22	D.NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 8)
5 8 3	10921 4/202 2	30.11 .2022	WP (C) - 3176 5/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 8)
5 8 4	10921 5/202 2	30.11 .2022	WP (C) - 3141 6/20 22	DEBENDRA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25			(S ea t No - 8)
5 8 5	10921 6/202 2	30.11 .2022	CRLM P- 2218 /202 2	P.K.BARI K	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 8)
5 8 6	10921 7/202 2	30.11 .2022	CRLM P- 2219 /202 2	P.K.BARI K	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 8)

										8)
587	109218/2022	30.11.2022	WP (C)-32061/2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 8)
588	109219/2022	30.11.2022	CRLM P-1427/2022	H.S.PAIK RAY	C.O.	COURT NO. 1	Order Dtd. 2022-11-29			(Seat No - 8)
589	109220/2022	30.11.2022	WP (C)-30546/2022	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 8)
590	109221/2022	30.11.2022	CRLM P-1659/2022	S.K.DASM OHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-11-29			(Seat No - 8)
591	109222/2022	30.11.2022	WP (C)-30546/2022	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(Seat No - 8)
592	109223/2022	30.11.2022	WP (C)-31707/2022	PRADEEP KUMAR RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 8)
593	109224/2022	30.11.2022	CRLM P-2247/2022	R.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-11-25			(Seat No - 8)
594	109225/2022	30.11.2022	WP (C)-31686/2022	PRADEEP KUMAR RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 8)
595	109226/2022	30.11.2022	WP (C)-19024/2022	K. K. NATH	C.O.	COURT NO. 22	Order Dtd. 2022-11-29			(Seat No - 8)

			22							- 8)
5 9 6	10922 7/202 2	30.11 .2022	CRLM P- 2280 /202 2	B.R.MOHA PATRA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 8)
5 9 7	10922 8/202 2	30.11 .2022	WP (C) - 2975 8/20 22	S. K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29			(S ea t No - 8)
5 9 8	10922 9/202 2	30.11 .2022	CRLM P- 2283 /202 2	G.SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 8)
5 9 9	10923 0/202 2	30.11 .2022	WP (C) - 2975 8/20 22	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29			(S ea t No - 8)
6 0 0	10923 1/202 2	30.11 .2022	CRLM P- 2284 /202 2	L.D.SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29			(S ea t No - 8)
6 0 1	10923 2/202 2	30.11 .2022	WP (C) - 3194 9/20 22	BINOD KUMAR DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29			(S ea t No - 8)
6 0 2	10923 3/202 2	30.11 .2022	WP (C) - 3012 5/20 22	B K PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 8)
6 0 3	10923 4/202 2	30.11 .2022	CRLM P- 2244 /202 2	S.K.PAND A	C.O .	COUR T NO. 6	Order Dtd. 2022-11-25			(S ea t No - 8)
6 0 4	10923 5/202 2	30.11 .2022	WP (C) - 3167	BIKRAM SAMAL	C.O .	COUR T NO.	Order Dtd. 2022-11-29			(S ea t

			4/20 22			22			No - 8)
6 0 5	10923 6/202 2	30.11 .2022	BLAP L- 8255 /202 2	U C JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-24		(S ea t No - 8)
6 0 6	10923 7/202 2	30.11 .2022	CRIM P- 2276 /202 2	B.SINGH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-29		(S ea t No - 8)
6 0 7	10923 8/202 2	30.11 .2022	BLAP L- 1081 0/20 22	RAHUL SETHI	C.O .	COUR T NO. 17	Order Dtd. 2022-11-30		(S ea t No - 8)
6 0 8	10923 9/202 2	30.11 .2022	WP (C) - 3201 6/20 22	G. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 8)
6 0 9	10924 0/202 2	30.11 .2022	CONT C- 6901 /202 2	S BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-28		(S ea t No - 8)
6 1 0	10924 1/202 2	30.11 .2022	WP (C) - 3002 7/20 22	A. P. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 8)
6 1 1	10924 2/202 2	30.11 .2022	ABLA PL- 1307 7/20 22	B K LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29		(S ea t No - 8)
6 1 2	10924 3/202 2	30.11 .2022	WP (C) - 3221 1/20 22	P. K. PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-11-29		(S ea t No - 8)
6 1	10924 4/202	30.11 .2022	WP (C) -	D BISWAL	C.O .	COUR T	Order Dtd. 2022-11-29		(S ea

3	2		3208 1/20 22			NO. 2 OLD				t No - 8)
6 1 4	10924 5/202 2	30.11 .2022	WP (C) - 2926 5/20 22	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-28		WRIT BRAN CH-4	(S ea t No - 37)
6 1 5	10924 6/202 2	30.11 .2022	CRLA - 887/ 2022	H. K. PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 37)
6 1 6	10924 7/202 2	30.11 .2022	WP (C) - 3031 8/20 22	D BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 37)
6 1 7	10924 8/202 2	30.11 .2022	WP (C) - 2951 9/20 22	GANESWAR JAYASING H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 37)
6 1 8	10924 9/202 2	30.11 .2022	WP (C) - 2947 6/20 22	S K PAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 37)
6 1 9	10925 0/202 2	30.11 .2022	WP (C) - 3062 9/20 22	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29		WRIT BRAN CH-1	(S ea t No - 31)
6 2 0	10925 1/202 2	30.11 .2022	WP (C) - 2951 9/20 22	AJAY KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)

6 2 1	10925 2/2022	30.11 .2022	WP (C))- 3169 3/20 22	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 2 2	10925 3/2022	30.11 .2022	WP (C))- 2941 0/20 22	P. K. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 2 3	10925 4/2022	30.11 .2022	WP (C))- 3169 0/20 22	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 2 4	10925 5/2022	30.11 .2022	ABLA PL- 1390 4/20 21	SRIKANTA BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2022-11-25			(S ea t No - 31)
6 2 5	10925 6/2022	30.11 .2022	WP (C))- 3167 5/20 22	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 2 6	10925 7/2022	30.11 .2022	WP (C))- 3167 9/20 22	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 2 7	10925 8/2022	30.11 .2022	WP (C))- 3168 2/20 22	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 2 8	10925 9/2022	30.11 .2022	WP (C))- 3168 4/20	P K RATH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-29			(S ea t No

			22			OLD				- 31)
6 2 9	10926 0/202 2	30.11 .2022	WP (C))- 3168 9/20 22	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 31)
6 3 0	10926 1/202 2	30.11 .2022	BLAP L- 8194 /202 2	R.K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-30		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 4)
6 3 1	10926 2/202 2	30.11 .2022	WP (C))- 1455 6/20 08	ASHUTOSH MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2022-11-28			(S ea t No - 4)
6 3 2	10926 3/202 2	30.11 .2022	CRIM C- 3268 /202 2	D.BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-25			(S ea t No - 4)
6 3 3	10926 4/202 2	30.11 .2022	CRIM C- 2841 /201 6	S.S.PATT NAIK	C.O .	COUR T NO. 12	Order Dtd. 2022-11-11		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 3)
6 3 4	10926 5/202 2	30.11 .2022	CMP- 1408 /201 8	L.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-11-29			(S ea t No - 3)

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